

**IN THE INCOME TAX APPELLATE TRIBUNAL
DELHI BENCH, 'SMC': NEW DELHI**

(Through Video Conferencing)

BEFORE SHRI R.K. PANDA, ACCOUNTANT MEMBER

**ITA No.5116/DEL/2019
[Assessment Year: 2010-11]**

Bansal Technobuild Pvt. Ltd. C/o-Ravi Gupta, Advocate, B-41, Kailash Colony, New Delhi-110048	ITO, Ward-4(2), New Delhi
PAN-AADCB9057C	
Assessee	Revenue

Date of Hearing	05.08.2021
Date of Pronouncement	05.08.2021

Corrigendum

I find that the Tribunal disposed off the aforesaid appeal of the assessee vide order dated **05/08/2021**. However, I note that inadvertently typographical error has crept in the aforesaid order, wherein, the date of hearing and date of pronouncement was written as '04/08/2021'. However, the date of hearing and date of pronouncement is 05/08/2021. Therefore, the correct date of hearing and date of pronouncement **may be read as 05/08/2021**.

The other contents of the aforesaid order dated 05/08/2021 shall remain unchanged.

Sd/-

**[R.K.PANDA]
ACCOUNTANT MEMBER**

Delhi; Dated: 12/08/2021.

Shekhar, Sr. P.S

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(A)
5. DR

Asst. Registrar,
ITAT, New Delhi